

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1255  
ANSWERED ON:30.11.2005  
INDEPENDENT FEDERAL AGENCY STATUS TO CBI  
Ajaya Kumar Shri S.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the CBI Chief has suggested the conversion of the investigating agency into a federal body as reported in The Indian Express dated November 7, 2005;
- (b) if so, the reaction of the Government thereto;
- (c) whether the CBI chief also suggested an amendment in the law to allow the CBI to take up cases suo motu without the consent of the State Government;
- (d) if so, the details thereof;
- (e) whether the Chief Ministers' conference has also recommended for making CBI autonomous; and
- (f) if so, the action taken/proposed to be taken by the Government to ease the constraints faced by the CBI pertaining to staff shortage and infrastructure?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a) : No such proposal has been received from the CBI.
- (b) to (d) : Do not arise.
- (e) : No, Sir.
- (f) : Government has been taking necessary steps to fill up vacant posts as per the provisions of the relevant Recruitment Rules and keeping in view the requirement from time to time and also bring about improvement in infrastructure. The Government has recently approved construction of CBI headquarters building at Delhi at a cost of Rs 137.72 crores.